

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 119/99

Friday, this the 5th day of March, 1999.

C O R A M

HON'BLE MR R.K. AHOOJA, ADMINISTRATIVE MEMBER
HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

Indu. K.B.,
D/o K.N. Balakrishnan,
Mundamparambil, Vytila P.O.,
Ernakulam, Cochin -19.

...Applicant

By Advocate Mr Thomas Mathew.

Vs.

1. Senior Superintendent of Post Offices,
Quilon Division,
Quilon.
2. Chief Post Master General,
Kerala Circle,
Trivandrum.
3. Union of India, represented by
its Secretary,
Department of Posts,
New Delhi.

By Advocate Ms. P. Vani, ACGSC.

The application having been heard on 5.3.1999, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR R.K. AHOOJA, ADMINISTRATIVE MEMBER.

The applicant who sought appointment to the post of
Postal Assistant as per notification dated 15.8.98 and on the basis
of an interview held on 22.12.98 has come before this Tribunal
seeking a declaration that she is entitled to be considered and
appointed against the OBC reservation quota.

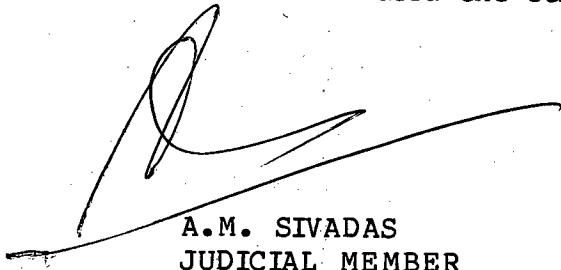
2. Today when the matter came up before the Bench, the learned counsel appearing for the applicant produced a copy of the order No.BB/2.II/Dlg. dated 12.2.99 and submitted that the applicant's name appear in the list of candidates selected

Dr

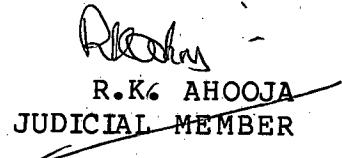
provisionally under OBC quota at serial No.3. In view of this position as the relief sought for by the applicant has been granted the learned counsel for the applicant submitted that he does not wish to press the O.A.

3. The Original Application is accordingly dismissed as infructuous. No costs.

Dated the 5th day of March, 1999.



A.M. SIVADAS
JUDICIAL MEMBER



R.K. AHOJA
JUDICIAL MEMBER

P 5399